

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2483
TO BE ANSWERED ON AUGUST 03, 2023
FINANCIAL ASSISTANCE TO STREET VENDORS**

NO. 2483. SHRIMATI QUEEN OJA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Pradhan Mantri SVANidhi Yojana was launched to provide financial assistance to street vendors affected by the Covid pandemic and if so, the details thereof;**
- (b) the details of mandatory conditions to be fulfilled to avail benefits under the said yojana;**
- (c) the maximum amount of loan to be provided under the said yojana and the total amount allocated so far;**
- (d) whether there is any provision to return the amount of assistance received under the said yojana along with interest and if so, the details thereof;**
- (e) whether some cases have come to the notice of the Government wherein the beneficiaries did not return the loan after availing it; and**
- (f) if so, the action taken by the Government against the said beneficiaries, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Yes Sir. Ministry of Housing and Urban Affairs (MoHUA) launched the Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme on June 01, 2020 with the aim to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. The Scheme has the following objectives:

- i. Facilitate collateral free working capital loan up to ₹ 10,000, of 1 year tenure, with enhanced loan of ₹ 20,000 and ₹ 50,000 in the second and third tranches respectively, on repayment of earlier loans.**
- ii. Incentivize regular repayment, through interest subsidy @ 7% per annum; and**
- iii. Reward digital transactions, by way of cash back up to ₹ 1,200 per year.**

(b): Under the PM SVANidhi Scheme, all street vendors engaged in vending in urban areas are eligible. These Street Vendors should have either a Certificate of Vending (CoV) or a Letter of Recommendation (LoR) issued by the respective Town Vending Committee (TVC).

(c): Street Vendors can avail maximum of ₹ 50,000 in the 3rd tranche of loan under PM SVANidhi on successful repayment of earlier loan. As on 31.07.2023, 51.35 lakh loans amounting to ₹ 6607.94 Cr have been disbursed under 3rd tranche loan under PM SVANidhi Scheme.

(d): Yes Sir. Under the PM SVANidhi Scheme, the loan of ₹ 10,000, ₹ 20,000 and ₹ 50,000 given under 1st, 2nd and 3rd has to return within the term of 12 months, 18 months and 36 months respectively. The rate of interest charged by the Lending Institutions is as per the extant RBI guidelines. An interest subsidy of 7% is paid by the Union Government on a quarterly basis on timely repayment of EMIs.

(e) & (f): Under the PM SVANidhi Scheme, loans are directly disbursed by lending institutions to the Street Vendors. As such, action, if any, against the defaulters for non-return of loan amount is taken by the concerned Lending Institutions.
